

**GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 969
TO BE ANSWERED ON 24.07.2026**

Impact of Mission Shakti Scheme

969. Smt. Rachna Banerjee:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has undertaken any assessment of the implementation/impact of the Mission Shakti Scheme during the last two years, State/UT-wise, if so, the details thereof, State/UT-wise;
- (b) the details of funds allocated, released/utilised under the said scheme, State-wise;
- (c) whether any new measures are proposed to strengthen women's safety, rehabilitation and economic empowerment; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD
DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)**

(a) to (d): The Government gives utmost priority to the safety, security, rehabilitation and empowerment of women in the country. Government has adopted multi-pronged approach to address the needs of women on a life-cycle continuum basis for their educational, social, economic and political empowerment so that they become equal partners in fast paced and sustainable national development. This vision of 'Women led development' is essential for realising the goal of a developed India, or 'Viksit Bharat' by 2047.

Mission Shakti aims at strengthening interventions for women safety, security and empowerment. Mission Shakti comprises of two verticals 'sambal' for safety and security of women and 'Samarthya' for empowerment of women across the country.

The “Sambal” sub-scheme is for safety and security of women. It has the components of One Stop Centres (OSCs), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat.

1. **One Stop Centre (OSC)** provides integrated and immediate support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces all across the country. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women across the country. As on date, 985 One Stop Centres have been made operational across the country and since inception, i.e. 1st April, 2015 to 30th June, 2026, over 15.80 lakh women have been assisted in the country.
2. **Women Helpline (WHL-181)** provides 24-hour toll-free telecommunication services to support women in both emergency and non-emergency situations. Since inception, i.e. 1st April, 2015 upto 30th June, 2026, WHLs have assisted over 1.04 crore women in the country.
3. **Beti Bachao Beti Padhao** helps to address Child Sex Ratio (CSR) and related issues of empowerment of girls and women. The scheme tries to create mindset and behavioural changes towards the girl child by informing, influencing, motivating, engaging, and empowering various stakeholders. In the 15th Finance Commission Period, BBBP as a component under the SAMBAL vertical of Mission Shakti, has been expanded to cover all the districts of the country through multi-sectoral interventions encouraging greater spend on activities that have on ground impact. BBBP has transformed from a policy initiative into a national movement by mobilizing various stakeholders, including government agencies, media, civil society, and the public at large.
4. **Nari Adalat** scheme provides a platform for alternative grievance redressal for women at the gram panchayat level. The Adalats are mandated to help women in distress at the panchayat level in resolving smaller issues relating to domestic violence, and other gender-based violence by negotiation, mediation, and reconciliation with mutual consent for accessible justice.

The “Samarthya” sub scheme is for empowerment of women. It has the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Shakti Sadan, Sakhi Niwas, Palna and SANKALP: Hub for Empowerment of Women (HEW).

1. **Pradhan Mantri Matru Vandana Yojana (PMMVY)** is a centrally sponsored scheme implemented by States/UTs across the country (except Telangana) w.e.f. 01.01.2017. The PMMVY is a Centrally Sponsored Maternity Benefit Scheme under which cash incentives of ₹5,000/- is provided directly to the Bank/Post Office account of the beneficiary in Direct Benefit Transfer (DBT) mode for first child. The eligible beneficiaries receive the remaining cash incentive, as per approved norms towards maternity benefit under Janani Suraksha Yojana after institutional delivery, so that on an average a woman gets ₹6,000/-. Cash incentive of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl.

2. **Shakti Sadan-** Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' for women in difficult circumstances and 'Ujjawala Home' for Prevention of Trafficking, have been merged w. e. f. 01.04.2022 and known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home-for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

The States/UTs assess their requirement as per local needs and proposals are approved by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises. Presently, 433 Shakti Sadans are functional benefiting about 11,306 women across the country.

3. **Sakhi Niwas-** The Sakhi Niwas Scheme (Working Women Hostel) is a demand driven centrally sponsored scheme, under which funds are released directly to the States/UTs for implementation of the scheme and aims to promote availability of safe and conveniently located accommodation for working women in urban, semi-urban and even rural areas where employment opportunity for women exist.
4. **Palna-** Palna Scheme is implemented with the aim of expanding the outreach of crèches to ensure that women everywhere have the opportunity to work and do not drop out from workforce because of care responsibilities. Palna aims to provide day-care crèche facilities to the children (06 months – 06 years).
5. **SANKALP: Hub for Empowerment of Women (HEW)-** The SANKALP: HEW (Hub for Empowerment of Women) functions as a Project Monitoring Unit (PMU) for all components of Mission Shakti. It serves as a single window system to bridge the information and knowledge gap regarding schemes and facilities available for women as well as guide them to avail the benefits and entitlements.

Once in a year, the Programme Approval Board (PAB) monitors with States and UTs the progress of activities under the scheme and reviews status of achievement of objectives, effective delivery of services to women and children. Apart from this, officials of the Ministry continuously review the scheme through meetings, video conferencing and by making field visits to States/UTs from time to time.

Two third party evaluations of the schemes of the Ministry, including the Mission Shakti Umbrella Scheme have been conducted in 2020 and again in 2025 through NITI Aayog. The studies have found the relevance, effectiveness and sustainability of the scheme as satisfactory.

Mission Shakti is a Centrally Sponsored Scheme and overall implementation of the Scheme lies with the State Government and UT Administration. Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). The State-wise details of funds released under Mission Shakti are at **annexure**.

Annexure**ANNEXURE REFERRED TO IN PARTS (a) to (d) OF LOK SABHA UNSTARRED QUESTION NO. 969 FOR REPLY ON 24.07.2026 ASKED BY SMT. RACHNA BANERJEE REGARDING 'IMPACT OF MISSION SHAKTI SCHEME'**

Details of State-wise and year-wise funds released under Mission Shakti during the last 2 years i.e., FY 2024-25 and 2025-26

One Stop Centre (OSC)**(Rupees in Lakhs)**

S. No.	State/UT*	FY 2024-25	FY 2025-26
1	Andaman & Nicobar Island*	0.00	0.00
2	Andhra Pradesh	189.07	1207.87
3	Arunachal Pradesh	757.4	486.46
4	Assam	282.76	976.54
5	Bihar	0.00	700.47
6	Chandigarh	19.04	19.05
7	Chhattisgarh	945.91	1016.39
8	DNHDD	57.14	0.00
9	Delhi	314.29	663.02
10	Goa	54.89	93.43
11	Gujarat	857.38	1096.75
12	Haryana	419.06	299.45
13	Himachal Pradesh	47.22	377.05
14	Jammu and Kashmir	470.88	638.29
15	Jharkhand	0.00	341.13
16	Karnataka	921.81	1407.57
17	Kerala	400.01	590.63
18	Ladakh-UT	38.1	38.10
19	Lakshadweep^	0.00	0.00
20	Madhya Pradesh	2225.83	1105.70
21	Maharashtra	0.00	249.10
22	Manipur	304.77	300.00
23	Meghalaya	228.58	556.14
24	Mizoram	563.26	570.24

25	Nagaland	647.55	323.82
26	Odisha	818.62	1313.81
27	Puducherry	0.00	40.81
28	Punjab	438.10	423.65
29	Rajasthan	752.03	1141.76
30	Sikkim	114.29	124.05
31	Tamil Nadu	1059.64	1831.83
32	Telangana	256.42	777.37
33	Tripura	0.00	140.15
34	Uttar Pradesh	1801.43	1777.12
35	Uttarakhand	53.8	417.39
36	West Bengal	641.93	291.57

^ In Lakshadweep, women are assisted through ERSS-112

*Funds could not be released in Andaman and Nicobar in FY 2024-25 & 2025-26 due to availability of the funds in SNA Account as per SNA norms.

Note-2:- Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

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Women Helpline (WHL)

(Rupees in Lakhs)

S. No	State /UT	FY 2024-25	FY 2025-26
1	Andaman and Nicobar Islands	55.20	25.5
2	Andhra Pradesh	0.00	53.1
3	Arunachal Pradesh	27.60	25.5
4	Assam	41.40	53.1
5	Bihar	37.80	53.45
6	Chandigarh	27.60	25.5
7	Chhattisgarh	26.69	26.73
8	Dadra and Nagar Haveli and Daman and Diu	27.60	0.00
9	Delhi	41.40	28.43
10	Goa	27.60	25.82
11	Gujarat	37.80	75.6
12	Haryana	27.60	25.55
13	Himachal Pradesh	27.60	42.94

14	Jammu and Kashmir-UT	0.00	0.407
15	Jharkhand	13.80	122.6
16	Karnataka	16.60	68.84
17	Kerala	27.60	53.1
18	Ladakh-UT	13.80	0.00
19	Lakshadweep*	0.00	0.00
20	Madhya Pradesh	56.70	66.64
21	Maharashtra	37.80	13.83
22	Manipur	27.60	25.5
23	Meghalaya	31.81	53.1
24	Mizoram	41.40	90.1
25	Nagaland	69.00	35.5
26	Odisha	27.60	18.21
27	Puducherry	0.00	1.356
28	Punjab	0.00	46.44
29	Rajasthan	56.70	64.99
30	Sikkim	41.40	52.97
31	Tamil Nadu	2.24	37.8
32	Telangana	0.00	47.94
33	Tripura	0.00	27.42
34	Uttar Pradesh	75.60	67.75
35	Uttarakhand	9.81	45.93
36	West Bengal**	0.00	0.00

* In Lakshadweep, women are assisted through ERSS-112

*West Bengal is in the process of implementing the scheme of WHL

Note:-Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

Beti Bachao Beti Padhao (BBBP)

(Rupees in Lakhs)

S.No.	State/UT	FY 2024-25	FY 2025-26
1	Andaman & Nicobar Island^	0.00	0.00
2	Andhra Pradesh	365.0	573.10
3	Arunachal Pradesh	0.00	399.08

4	Assam	485.0	477.37
5	Bihar	322.5	594.16
6	Chhattisgarh	29.06	566.12
7	Goa	<u>0.00</u>	29.16
8	Gujarat	<u>0.00</u>	524.95
9	Haryana	1.39	279.04
10	Himachal Pradesh	0.00	261.77
11	J&K	305.0	250.67
12	Jharkhand	<u>0.00</u>	328.84
13	Karnataka	<u>0.00</u>	426.57
14	Kerala	165.0	153.32
15	Madhya Pradesh	<u>0.00</u>	649.58
16	Maharashtra	265.0	40.88
17	Manipur	215.0	50.00
18	Meghalaya	262.5	344.29
19	Mizoram	140.0	280.00
20	Nagaland	529.85	190.00
21	Odisha	<u>0.00</u>	408.45
22	Punjab	<u>0.00</u>	354.40
23	Rajasthan	7.32	563.15
24	Sikkim	<u>0.00</u>	68.40
25	Tamil Nadu	<u>0.00</u>	1,090.53
26	Telangana	83.62	448.51
27	Tripura	<u>0.00</u>	93.96
28	Uttar Pradesh	<u>0.00</u>	1,138.08
29	Uttarakhand	43.49	325.72
30	Chandigarh	15	7.50
31	Dadra Nagar Haveli & Daman and Diu	57.65	<u>0.00</u>
32	NCT DELHI	<u>0.00</u>	28.22
33	Lakshadweep^	<u>0.00</u>	<u>0.00</u>
34	Puducherry	<u>0.00</u>	52.72
35	Ladakh	20	<u>0.00</u>
36	West Bengal**	<u>0.00</u>	<u>0.00</u>

**West Bengal is in the process of implementing the scheme of BBBP

^Funds could not be released in Lakshadweep and Andaman & Nicobar Island in FY 2024-25 & 2025-26 due to availability of the funds in SNA Account as per SNA norms.

Note-2:- Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

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Nari Adalat

(Rupees in Lakhs)

State/UT*	FY 2025-26
Andaman & Nicobar Islands	2.16
Assam#	7.37
Bihar	0.39
Dadra & Nagar Haveli & Daman and Diu	2.16
J&K#	21.58
Kerala	0.01
Nagaland	2.67
Sikkim	0.79
Uttar Pradesh	0.60

#Nari Adalat was piloted in the State of Assam and UT of Jammu & Kashmir from FY 2022-23. An amount of Rs. 21 lakh was released in FY 2023-24 to the State of Assam and a total amount of Rs. 30 lakh was released to the UT of Jammu and Kashmir in FY 2023-24 and FY 2024-25.

*Nari Adalat piloted in the rest of the above States and UTs from FY 2025-26.

Note:- Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

PMMVY

(Rupees in Crores)

Sl. No.	State/UT	FY 2024-25	FY 2025-26
1	Andaman & Nicobar Islands	0.33	0.68
2	Andhra Pradesh	44.96	22.85
3	Arunachal Pradesh	1.98	0.82
4	Assam	77.07	14.68
5	Bihar	141.53	201.67

6	Chandigarh	NIL	NIL
7	Chhattisgarh	68.72	71.58
8	Dadra & Nagar Haveli & Daman & Diu	2.44	2.15
9	Goa	1.86	0.44
10	Gujarat	72.48	51.33
11	Haryana	33.3	25.43
12	Himachal Pradesh	26.85	16.24
13	Jammu & Kashmir	41.9	22.12
14	Jharkhand	39.31	48.44
15	Karnataka	159.96	54.78
16	Kerala	NIL	63.48
17	Ladakh	0.62	1.23
18	Lakshadweep	0.27	0.5
19	Madhya Pradesh	257	110.52
20	Maharashtra	141.17	152.14
21	Manipur	NIL	12.76
22	Meghalaya	3.45	7.18
23	Mizoram	2.55	2.53
24	Nagaland	4.18	3.39
25	NCT of Delhi	20.08	NIL
26	Odisha	43.48	9.25
27	Puducherry	1.76	1.73
28	Punjab	32.03	27.56
29	Rajasthan	98.17	93
30	Sikkim	NIL	2.36
31	Tamil Nadu	95.62	109.58
32	Telangana*	0.00	0.00
33	Tripura	5.42	11.75
34	Uttar Pradesh**	NIL	0
35	Uttarakhand	26.41	37.09
36	West Bengal	NIL	NIL

*Telangana is in the process of onboarding on PMMVY portal.

**Funds not released to State due to availability of adequate funds in SNA account.

Shakti Sadan

(Rupees in Lakhs)

S. No.	State/UT	FY 2024-25	FY 2025-26
1.	Andaman & Nicobar Island*	0.00	0.00
2.	Andhra Pradesh	0.00	600.00
3.	Arunachal Pradesh	0.00	49.99
4.	Assam	1171.84	200.00
5.	Bihar	302.90	69.41
6.	Chandigarh	10.91	10.23
7.	Chhattisgarh	34.33	115.71
8.	Dadra & Nagar Haveli and Daman & Diu*	0.00	0.00
9.	Delhi	18.24	13.10
10.	Goa	0.00	9.75
11.	Gujarat*	0.00	0.00
12.	Haryana*	0.00	0.00
13.	Himachal Pradesh	47.45	36.34
14.	Jammu & Kashmir	235.71	18.10
15.	Jharkhand	4.77	6.47
16.	Karnataka	120.62	759.91
17.	Kerala	420.49	84.49
18.	Ladakh*	0.00	0.00
19.	Lakshadweep*	0.00	0.00
20.	Madhya Pradesh	0.00	149.02
21.	Maharashtra	1016.77	500.00
22.	Manipur	1993.58	1070.00
23.	Meghalaya	89.58	24.79
24.	Mizoram	0.00	300.00
25.	Nagaland	328.36	50.00
26.	Odisha	490.33	970.44
27.	Puducherry	0.00	18.71
28.	Punjab	1.66	25.00
29.	Rajasthan	10.08	147.25
30.	Sikkim	15.64	23.99
31.	Tamil Nadu	1153.51	1300.00
32.	Telangana	229.60	1146.53
33.	Tripura	17.37	92.98
34.	Uttar Pradesh	784.02	418.49
35.	Uttarakhand	0.00	28.26

36.	West Bengal	0.00	500.00
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*No Shakti Sadan is functional

Sakhi Niwas**(Rupees in Lakhs)**

S. No.	States/UTs	FY 2024-25	2025-26
1	A&N Islands*	0.00	0.00
2	Andhra Pradesh	0.00	38.28
3	Arunachal Pradesh	147.02	9
4	Assam	54.84	78.25
5	Bihar	90	0.47
6	Chandigarh	0.00	35
7	Chhattisgarh	4.98	70.13
8	Dadra, Nagar Haveli, D&D*	0.00	0.00
9	Delhi	3.02	0.00
10	Goa*	0.00	0.00
11	Gujarat	0.00	0.00
12	Haryana*	0.00	0.00
13	Himachal Pradesh	4.65	28.54
14	Jammu & Kashmir	37.24	5.83
15	Jharkhand*	0.00	0.00
16	Karnataka*	0.00	0.00
17	Kerala	102.12	92.5
18	Ladakh*	0.00	0.00
19	Lakshadweep*	0.00	0.00
20	Madhya Pradesh	0.00	11.54
21	Maharashtra	25.55	66.28
22	Manipur	81.55	62.5
23	Meghalaya	0.00	49.97
24	Mizoram	49.67	25
25	Nagaland	27.87	0.00
26	Odisha	24.99	39.49
27	Puducherry	0.00	0.8
28	Punjab	0.00	1.004
29	Rajasthan*	0.00	0.00

30	Sikkim	12.14	3.25
31	Tamil Nadu	108.31	45
32	Telangana	0.00	11.77
33	Tripura	0.00	13.12
34	Uttarakhand*	0.00	0.00
35	Uttar Pradesh	39.71	4.84
36	West Bengal*	0.00	0.00

*Funds not released due to non-functional Sakhi Niwas, non-compliance of SNA norms, no demand of funds and non-receipt of UC/SoE.

Palna

(Rupees in Lakhs)

S.No.	States/UTs	FY 2024-25	FY 2025-26
1	Andaman & Nicobar Islands*	0.00	0.00
2	Andhra Pradesh*	0.00	0.00
3	Arunachal Pradesh	86.80	0.00
4	Assam	0.00	0.18
5	Bihar	0.17	39.02
6	Chandigarh	423.80	474.70
7	Chhattisgarh	6.93	211.61
8	Dadra & Nagar Haveli and Daman & Diu	65.32	0.00
9	Delhi	0.00	166.75
10	Goa	0.00	2.09
11	Gujarat*	0.00	0.00
12	Haryana	99.94	145.60
13	Himachal Pradesh	267.46	117.71
14	Jammu & Kashmir	322.86	73.97
15	Jharkhand	0.00	16.74
16	Karnataka	56.12	78.14
17	Kerala	0.00	264.68
18	Ladakh	0.00	8.00
19	Lakshadweep*	0.00	0.00
20	Madhya Pradesh*	0.00	0.00
21	Maharashtra	0.00	0.01

22	Manipur*	0.00	0.00
23	Meghalaya	0.00	99.97
24	Mizoram	591.95	520.56
25	Nagaland	202.27	269.37
26	Odisha	0.00	50.40
27	Puducherry	0.00	2.63
28	Punjab	161.95	151.72
29	Rajasthan*	0.00	0.00
30	Sikkim	0.00	12.13
31	Tamil Nadu	587.88	214.31
32	Telangana	979.80	1.22
33	Tripura	663.11	96.23
34	Uttar Pradesh*	0.00	0.00
35	Uttarakhand	1.01	108.02
36.	West Bengal*	0.00	0.00

*No AWCC is functional.

SANKALP: HEW

(Rupees in Lakhs)

Sl. No.	States/ UTs	FY 2024-25	FY 2025-26
1.	Andaman & Nicobar Islands	0.00	74.70
2.	Andhra Pradesh	0.00	55.42
3.	Arunachal Pradesh	0.00	154.13
4.	Assam	121.40	964.52
5.	Bihar	312.54	415.79
6.	Chandigarh	0.00	43.80
7.	Chhattisgarh	35.92	415.46
8.	Dadra Nagar Haveli and Daman & Diu	74.70	69.87

9.	Delhi	198.29	46.57
10.	Goa	0.00	6.87
11.	Gujarat	95.36	567.72
12.	Haryana	0.25	91.61
13.	Himachal Pradesh	118.63	309.38
14.	Jammu and Kashmir	317.12	367.55
15.	Jharkhand	1.38	100.57
16.	Karnataka	381.84	456.09
17.	Kerala	0.00	219.57
18.	Ladakh	59.25	109.52
19.	Lakshadweep**	0.00	0.00
20.	Madhya Pradesh	0.00	215.16
21.	Maharashtra	0.00	38.35
22.	Manipur#	0.00	0.00
23.	Meghalaya	67.87	458.98
24.	Mizoram	317.79	324.41
25.	Nagaland	432.92	150.77
26.	Odisha	0.00	514.96
27.	Puducherry	54.09	34.12
28.	Punjab	0.09	125.17
29.	Rajasthan	0.00	518.50
30.	Sikkim	106.18	130.99

31.	Tamil Nadu	11.27	676.31
32.	Telangana	54.37	467.50
33.	Tripura	136.84	78.12
34.	Uttar Pradesh	779.76	244.83
35.	Uttarakhand	58.08	365.83
36.	West Bengal*	0.00	0.00

*West Bengal is in the process of implementing the scheme of SANKALP: HEW

**Funds could not be released in Lakshadweep in FY 2024-25 & 2025-26 due to availability of the funds in SNA Account as per SNA norms.

Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS). However, the State has not raised bill on SNA SPARSH
